(b) if so, whether any decision has been taken in the matter; and

(c) the details thereof?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) to (c). The State Government have recently intimated that they had decided to pursue their proposal for a Road Bridge independently.

Miraj-Kolhapur Line

126. Shri Assar: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that Government have received the report from Divisional Superintendent, Southern Railway that the Miraj-Kolhapur railway line is dangerous for travel;

(b) if so, the details of the report; and

(c) whether any immediate action has been taken by Government to convert this line?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) No, Sir.

(b) and (c). Do not arise.

Supply of Jawar to Andhra Pradesh

127. Shri Rami Reddy: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government of Andhra Pradesh have requested the Centre to supply Jawar (Milo) for use in the drought affected areas in Andhra Pradesh;

(b) whether any arrangements have been made for its supply; and

(c) the details thereof?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) to (c). Yes. The Andhra Pradesh Government have requested for the supply of milo for distribution in the drought-affected areas of the State and arrangement has been made for the import of milo from U.S.A. This is expected to start arriving in December and will, when received, be supplied to the Andhra Pradesh Government.

Cancer

128. Shri P. K. Deo: Will the Minister of Health be pleased to state:

(a) whether the International Cancerology Conference in Tokyo has circulated literature warning against the use of cancer causing chemicals in the production of food-stuffs;

(b) what are those chemicals; and

(c) whether steps have been taken by the Government to prohibit the use of such chemicals for production of food-stuffs in India?

The Minister of Health (Shri Karmarkar): (a) to (c). The information is being collected and will be laid on the Table of the Lok Sabha.

जंघाई स्टेशन

१२६० श्री रामशरण ः क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को विदित है कि उत्तर रेलवे के जंघाई स्टेशन पर ग्रभी तक बिजली नहीं लगी है :

(ख) क्या यह भी सच है कि उक्त स्टेशन पर लगभग ३ वर्ष पहले म्रावश्यकता-नुसार बिजली लगाई गई थी म्रौर कुछ समय बाद पिछली फिटिंग के बेकार हो जाने के कारण दुबारा बिजली लगानी पड़ी ;

(ग) जंघाई स्टेशन पर ःब बिजली लगाई जायेगी ; श्रौर

(घ) पिछली फिटिंग के बेकार हो जाने के फलस्वरूप रेलवे को कितनी हानि हई ?

रेलवे उपमंत्री (श्री शाहनवाज खां) : (क) जी, हाँ ।

(ख) बिजली के धार तीन साल पहले लगाये गये थे । वे बेकार नहीं हुये हैं । फिटिंग के जो सामान चुराये जा सकते थे वे नहीं लगाये गये थे ।

(ग) उत्तर प्रदेश के हाइडल भ्रषि-कारियों से पावर मिलते ही स्टेशन पर बिजली लगाई जायेगी ।

(घ) ऊपर भाग (स) के उत्तर को देखते हुये सवाल नहीं उठता ।

Import of Locomotives

130. Shri A. M. Tariq: Will the Minister of Railways be pleased to state:

(a) whether any locomotives have been imported during the years 1958-59 and 1959-60;

(b) if so, the number thereof and from which countries; and

(c) the value of those locomotives?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes, Sır.

(b) 184—from Poland, Austria, U.S.A., U.K., Japan, Yugoslavia, West Germany and Group of Firms from West European countries, viz., France, Belgium, Switzerland and West Germany.

(c) Rs. 14.12 crores (F.O.B.).

Post and Telegraph facilities in Spiti Valley

131. { Shri Daljit Singh: Shri Hem Raj:

Will the Minister of **Transport and Communications** be pleased to refer to the reply given to Unstarred Question No. 1349 on the 23rd August, 1960 and state the progress made so far for providing telegraph facilities under the wireless system at Kaza and Lara in Spiti Valley and also to provide a Sub-Post Office at Kaza?

The Minister of Transport and Communications (Dr. P. Subbarayan): Rent and guarantee terms have since been accepted by the Punjab Government for opening a wireless station at Kaza only. They have been addressed to provide suitable accommodation for the wireless station.

Orders have been issued for converting Kaza extra departmental branch office into a sub office guaranteed by the Punjab Government.

Medical Colleges in Andhra Pradesh

132. Shri Madhusudan Rao: Will the Minister of **Health** be pleased to state:

(a) the amount of grants given by the Rockefeller Foundation to the various medical colleges in Andhra Pradesh (with break up) during 1959-60; and

(b) the projects for which the grant was given?

The Minister of Health (Shri Karmarkar): Grant amounting to \$10,000 has been made available by the Rockefeller Foundation to Andhra Medical College, Vishakapatnam during 1959-60.

(b) For research in Physiology in the Department of Physiology under the direction of Dr. P. Brahmayya Sastri.

Regulated Markets

133. Kumari M. Vedakumari: Will the Minister of Food and Agriculture be pleased to state:

(a) the number of regulated markets functioning at present in India under the various Agricultural Produce Markets Acts; and

(b) the number of States where no such regulated markets exist?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) 701 markets.

(b) 9 States and Union territories.

Flood Control in Orissa

134. Dr. Samantsinhar: Will the Minister of Irrigation and Power be pleased to state:

(a) the list of the projects with cost of each which have been received by